develop transmission system, financial assistance through Accelerated Power Development Programme (APDP) for strengthening of sub transmission and distribution as well as for renovation and modernisation of old thermal and hydel power plants.

Amount allocated under Rural Water Supply Programme

- † 1283. SHRI MANOHAR KANT DHYANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the State-wise amount allocated under Rural Water Supply Programme and, 'Pradhanmantri Gramoday Yojana' during 1999-2000 and 2000-2001;
- (b) whether issues relating to quality and not getting the desired results have come up before Central Government in this regard and if so, the reaction of Government thereto; and
- (c) whether there is any proposal to frame rules for fixing up of responsibilities towards schemes and people's participation with the Governments of the States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) Drinking water supply being a State subject, the schemes for supply of safe drinking water to the rural habitations of the country are implemented by the State Governments under the State sector Minimum Needs Programme (MNP). The Central Government supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme ((ARWSP). The powers to plan, sanction and implement individual rural water supply schemes have been delegated to the State Governments. A statement indicating funds allocated under the ARWSP and the provision made under MNP by the State Governments for Rural Water Supply Programme during 1999-2000 and 2000-2001 is at Statement-I /See below). Further, Central funds are also provided to the States as Additional Central Assistance (ACA) under Prime Minister's Gramodaya Yojana (PMGY)-Rural Drinking Water from the year 2000-2001. PMGY provides assistance to five sectors namely, Primary Education, Primary Health, Rural Shelter, Rural Drinking Water and Nutrition. An amount of Rs. 2,500 crore has been provided as ACA for these five sectors. A minimum of 15% of the total ACA to each of these five sectors has been provided. States/UTs are required to decide about the remaining 25% of the allocation among the five sectors. A statement indicating the funds allocated under PMGY-Rural Drinking Water during the

[†] Original notice of the Question was received in Hindi

year based on a minimum 15% allocation, is at Statement-II (See below).

- (b) As per the reports received from the State Governments, about 2,17,000 rural habitations of the country were affected with water quality problems as on 1.4.1999. The State Governments can utilise upto 20% of ARWSP funds for planning and implementing Sub-Mission Projects to tackle the problems arising due to water quality. The powers to plan, sanction and implement such projects have also been delegated to the State Governments since 1.4.1998.
- (c) Reforms have been introduced in selected districts on pilot basis in the rural water supply sector to institutionalise community participation in the programme by empowering the rural community to plan, sanction, partially fund, implement, manage, operate and maintain rural water supply schemes of their own choice.

Statement-IFunds allocated under AR WSP and provision made under State Sector MNP for Rural Water Supply Programme during 1999-2000 and 2000-2001

n
2001
6
285.33
211.00
315.00
532.00
101.00
439.38
610.00
820.00
963.25
506.80
0.00
285.97

[7th March,2001]	RAJYASABHA			
1 2	3	4	5	6
13. Kerala	4307.88	5746.00	5005.00	7180.00
14. M.P.	9444.68	9529.00	12861.68	11109.00
15. Maharashtra	13614.41	16934.00	83740.55	33664.53
16. Manipur	907.00	1475.00	2021.74	1616.45
17. Meghalaya	974.00	1716.00	2050.00	1850.00
18. Mizoram	696.00	1226.00	698.00	1259.79
19. Nagaland	724.00	1275.00	1900.80	1530.00
20. Orissa	4847.93	6213.00	6111.20	4692.08
21. Punjab	1720.64	2383.00	3637.50	3100.00
22. Rajasthan	12676.22	16361.00	16300.00	19376.01
23. Sikkim	460.83	650.00	1115.00	550.00
24. Tamil Nadu	6534.66	7308.00	19154.39	41100.00
25. Tripura	862.00	1521.00	2314.00	2011.00
26. Uttar Pradesh	14775.00	12472.00	33703.67	19789.51
27. Uttamchal	0.00	2304.00	0.00	4986.40
28. West Bengal	7008.15	7895.00	6500.00	7000.00
29. A&N Island	12.50	13.00	1217.6!	1191.00
30. D&N Haveli	12.50	7.00	372.30	275.00
31. Daman & Diu*	12.50	0.00	206.00	0.00
32. Delhi	0.00	5.00	822.65	384.00
33. Lakshadweep	12.50	0.00	186.07	93.97
34. Pondicherry	5.00	5.00	153.79	257.15
35. Chandigarh	0.00	0.00	0.00	0.00
TOTAL	130112.47	163996.00	271402.95	235085.62

Note: States of Chhatisgarh, Jharkhand and Uttaranchal were creaid during 2000-2001. Jharkhand and UT of Daman & Diu have not reported their MNP provision for 2000-01 so far.

^{*}Provisional

RAJYA SABHA

Statement-II

Allocation under Prime Minister's Gramodaya Yojana (PMGY)-Rural Drinking Water during 2000- 2001

(Rs.		

		(Rs. in Laki
		Allocation for PMGY-
S.No.	NameoftheState/UTs	Rural Drinking Water
J. 101		
1.	Andhra Pradesh	2130.90
2.	Arunachal Pradesh	1022.55
3.	Assam	2693.55
4	Bihar	3291.90
5.	Chhatisgarh	471.00
6.	Goa	11.70
7.	Gujarat	971.85
8.	Haryana	251.70
9.	Himachal Pradesh	1059.15
10.	J&K	2573.70
11.	Jharkhand	1016.85
12.	Karnataka	1126.95
13.	Kerala	1036.20
14.	Madhya Pradesh	1235.55
15.	Maharashtra	1486.95
16.	Manipur	728.40
17.	Meghalaya	608.85
18.	Mizoram	606.15
19.	Nagaland	616.95
20.	Orissa	1478.25
21.	Punjab	606.00
22.	Rajasthan	1446.00
23.	Sikkim	421.65
24.	Tamil Nadu	1571.85
25.	Tripura	762.45

S.No.	NameoftheState/UTs	Allocation for PMGY- Rural Drinking Water
26.	Uttar Pradesh	5045.25
27.	Uttaranchal	188.40
28.	West Bengal	2517.30
29.	A&N Island	154.05
30.	Chandigarh	68.40
31.	Delhi	165.75
32.	D&N Haveli	19.80
33.	Daman & Diu	15.90
34.	Lakshadweep	26.55
35.	Pondicherry	71.55
_		37500.00

Drought in Andhra Pradesh

1284. DR. DASARI NARAYANA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how many rural blocks are currently under the impact of drought in Andhra Pradesh, district-wise;
- (b) whether it is a fact that Employment Assurance Scheme and other drought relief measures are not being implemented in these areas in full scale; and
- (c) if so, what remedial measures Government have taken to provide relief to the drought affected people of these areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) to (c) The Central Government have not received any report from the Government of Andhra Pradesh on the deficiency of rainfall during the last South-West Monsoon period in the State leading to drought conditions.